

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

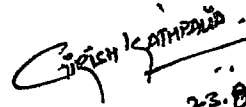
ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

Sl. No.	Name & EC	From	To
1	Sh. Sunil Kumar EC: 44338197	Reader in the Vacant Court of District Judge (Commercial-01) Shahdara, KKD, Delhi	SJA/Reader in the Court of Ms. Neha Paliwal Sharma, ASJ-05, West, THC, Delhi
2	Ms. Sunita Bhatnagar EC: 24954527	Reader in the Court of Ms. Neha Paliwal Sharma, ASJ-05, West, THC, Delhi	JA/Reader in the Vacant Court of District Judge (Commercial-01) Shahdara, KKD, Delhi
3	Sh. Karampal EC: 82243420	Newly appointed JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JJA in Office Pool, NDD, PHC, New Delhi
4	Sh. Ankit Kumar EC: 92667763	Newly appointed JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JJA in Office Pool, NDD, PHC, New Delhi
5	Sh. Anvesh Anand EC: 21391093	Newly appointed JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JJA in Office Pool, NDD, PHC, New Delhi
6	Sh. Gaurav Dahiya EC: 59918622	Newly appointed JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JJA in Mediation Centre, RACC, Delhi
7	Sh. Dilbar Singh Rawat EC: 13568	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Ahlmad in the Court of Sh. Ajay Gulati-II, ADJ-01, Central, THC, Delhi
8	Ms. Rajni Pokhriyal EC: 53699166	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Asst. Ahlmad in the Court of Sh. Ajay Gulati-II, ADJ-01, Central, THC, Delhi
9	Sh. Vinod Kr. Meena EC: 82151721	Ahlmad in the Court of Dr. Karan Choudhary, MM-05, South, Saket Courts, New Delhi	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
10	Sh. Amarjeet Sah EC: 14129	Ahlmad in the Court of Sh. Ajay Gulati, ADJ-01, Central, THC, Delhi	JA/Ahlmad in the Court of Dr. Karan Choudhary, MM-05, South, Saket Courts, New Delhi
11	Sh. Manoj Kr. Sah EC: 13817	Ahlmad in the Court of Dr. Kamini Lau, MACT-01, Central, THC, Delhi	JA in Office Pool, Central, THC, Delhi
12	Sh. Suneet Singh Negi EC: 13864	JA/PS attached with Dr. Kamini Lau, MACT-01, Central, THC, Delhi	Ahlmad in the Court of Dr. Kamini Lau, MACT-01, Central, THC, Delhi

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Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


 07.10 PM
 23.8.22

(Girish Kathpalia)
 Principal District & Sessions Judge (HQs)
 Tis Hazari Courts, Delhi

No. 62049-121
P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 23/AUG 2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, NDD/West/Shahdara/South, Delhi/New Delhi
2. Ld. Officer/Officer-in-charge concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDO, Accounts Branch (Central), THC, Delhi concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for immediate compliance.

Balbir Singh
23/8/22

(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi